

ANNUAL ACCOUNTS OF KANDLA PORT TRUST AND PARADIP PORT TRUST FOR 1976-77

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—

(1) Annual Accounts of the Kandla Port Trust for the year 1976-77 and the Audit Report thereon. [Placed in Library. See No. LT-1862/78].

(2) Annual Accounts of the Paradip Port Trust for the year 1976-77 and the Audit Report thereon. [Placed in Library. See No. LT-1863/78].

ACCOUNTS OF COIR BOARD, ERNAKULAM FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): I beg to lay on the Table a copy of the Certified Accounts (Hindi and English versions) of the Coir Board, Ernakulam, for the year 1976-77 and the Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-1864/78].

NOTIFICATION UNDER CUSTOMS ACT, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQARULLAH): I beg to lay on the Table a copy of Notification No. G.S.R. 356 (Hindi and English versions) published in Gazette of India dated the 11th March, 1978 under section 159 of the Customs Act, 1962, together with an explanatory memorandum. [Placed in Library. See No. LT-1865/78].

12.36½ hrs.

JOINT SITTING OF BUSINESS ADVISORY COMMITTEE AND RULES COMMITTEE

MINUTES

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table Minutes of the joint sitting of the Business Advisory Committee and Rules Committee held on the 15th March, 1978.

12.37 hrs.

PUBLIC ACCOUNTS COMMITTEE SIXTY-FOURTH REPORT

SHRI C. M. STEPHEN (Idukki): I beg to present the Sixty-fourth Report of the Public Accounts Committee on Action Taken by Government on the recommendations contained in their One Hundred and Forty-ninth Report (Fifth Lok Sabha) on Bangla Desh Refugees

12.37½ hrs.

PETITION RE. RENGALI DAM PROJECT IN ORISSA

SHRI PABITRA MOHAN PRADHAN (Deogarh): I beg to present a petition signed by Shri Balaran Sahu and others regarding Rengali Dam Project in Orissa.

12.38 hrs.

RE. A MISLEADING NEWS ITEM IN THE HINDUSTAN TIMES DATED 22-3-1978

SHRI VAYALAR RAVI (Chirayinkil): Sir, I have a notice regarding misreporting in the newspaper.

MR. SPEAKER: For the first part of your notice, you can do and set for the second part.

SHRI VAYALAR RAVI: Mr. Speaker, Sir, I would like to draw your kind attention to the news item in the *Hindustan Times* dated 22nd March, wherein my name and that of Mr. Saugata Roy have been clubbed in the group of Congress-I. The heading of the news item reads like this: "Congress-I MP's words 'undignified'". Sir, you might have read this. Sir, it has been mentioned that certain remarks made were undignified. I have not made any undignified remark on the floor of the House and putting my name and the name of Mr. Saugata Roy gives an impression that we have also made certain remarks on the floor of the House which were undignified. No other paper has given this. Sir, this kind of false and misleading reports should not appear and this affects the prestige and honour of the Members of this House.

In this connection, I am also to bring to your kind notice one more point, that is your Secretariat is keeping top secret the list of the Members belonging to the Congress-I party. It is necessary that this thing should be made clear to the Press also so that they may know who belongs to which party. There is nothing secret about this list. The list should be made public and it should also be made available to the Press.

MR. SPEAKER: I have already directed that the list of Members belonging to each group or party must be made available to the Press. I am calling for an explanation from the correspondent of the *Hindustan Times*.

श्री रूप नाथ सिंह यादव (प्रतापगढ़)
अध्यक्ष महोदय, मेरा प्वाइंट ऑफ ऑर्डर है। आज के लिए मेरा एक नागरिक प्रश्न संख्या 6506 इस सम्बन्ध में था कि राष्ट्रपति के अभिभाषण के हिन्दी अनुवाद को ठीक कर के दोबारा छपाया जाये क्योंकि उसके दसवें पैराग्राफ के हिन्दी अनुवाद

में पिछड़े वर्ग के आयोग के बारे में कहीं नई बात बिल्कुल गायब है। असेंबली में अभिभाषण के दसवें पैराग्राफ में उसके बारे में जो कुछ है वह हिन्दी अनुवाद में बिल्कुल गायब है। इसलिए उसको दोबारा छपा कर वितरित किया जाय।

MR. SPEAKER: It is not a point of order. Please come and discuss the matter, with me. Mr. Vasant Sathe.

SHRI VASANT SATHE (Akola): I shall give my 377 notice in writing; can you kindly call me later?

12.41 hrs.

MATTERS UNDER RULE 377

(i) REPORTED SHORTAGE OF CEMENT, FERTILISERS AND IRON IN ORISSA

MR. SPEAKER: Shri Sarat Kar.

SHRI SARAT KAR (Cuttack): There is acute shortage of cement, fertiliser and iron in Orissa. Though there are more factories than one, still the commodities are not available and if at all they are available, they are sold in the blackmarket. Therefore, the housing schemes for low and middle income groups have had to be stopped and due to the shortage of fertilisers, the rabi crop is suffering. Therefore, I urge that the Ministers of the Central Government should intervene in this matter.

(ii) REPORTED CONSTRUCTION OF A PUCCA ROAD BY CHINA ON THE EASTERN BORDER OF INDIA

श्री एस० एस० सोमानी (चित्तौड़गढ़):
अध्यक्ष महोदय, मैं सभा का ध्यान एक बहुत ही गंभीर मामले की ओर आकषित करना चाहता हूँ। यह हमारी राष्ट्रीय सुरक्षा से सम्बन्धित है। सन् 1962 की गलती फिर से न हो जाये इसलिए मैं इस तरह सदन का